

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>RAJASTHAN</b>
2.	State Population as per census 2011	<b>75649600 (Approx)</b>
3.	No. of Districts in the State/UT	<b>33</b>
4.	Name and Designation of the Food Safety Commissioner	<b>Name:</b> DR. V.K. MATHUR <b>Designation:</b> Director (Public Health) and Commissioner Food Safety
5.	Contact details & e-mail	<b>Address:</b> Swasthya Bhawan, Medical & Health Services Rajasthan Jaipur <b>Tel:</b> 0141-2229858, 0141-2225653 Fax: <b>Email:</b> directorph-rj@nic.in
6.	Name of Nodal Officer and contact details	<b>Name:</b> Dr. Ravi Prakash Sharma <b>Designation:</b> Add. Director (Rural Health) <b>Address:</b> Swasthya Bhawan, Medical & Health Services Rajasthan Jaipur <b>Tel:</b> 0141-2220381, 0141-2225653 <b>Email:</b> adrh-raj@nic.in
7.	Number of DO	Full Time: NIL Part Time: 34
8.	Number of AO	40
9.	Number of FSO	59
10.	Status of State Food Laboratories	Total Number- 11 Number of functional laboratories- 9
11.	Number of Food Analyst	12
12.	No. of State labs that are NABL accredited	NIL
13.	Food Business Units licensed till date	Online: 440312 Offline: NIL
14.	Food Business Units registered till date	Online: 154331 Offline: NIL
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	34
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	34
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	NIL

16.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	YES
17.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	YES
18.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
19.	Number of food samples collected	5795
20.	Number of food samples analyzed	5760
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	2147
22.	Number of cases launched against FBOs	Adjudications-657 Criminal Court-
23.	Details of Adjudications	No. of Cases disposed-686
		No. of cases in which - penalty is imposed 686
		Amount of Penalty raised- Rs. 1533800
24.	Details of Criminal cases	No. of cases convicted-141
		No. of cases Acquittal-00
		Amount of Penalty raised-Rs. 483200

